



MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)


(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 24-07-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Misc. Petition No. S270/2016 Aayush Kumar Haldia Vs. Smt. Shilpi Khandelwal	Sudhir Jain	Satyam Khandelwal
2	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Civil Appeal No. 581/2006 Roshan Lal Vs. Omprakash	Shailesh Prakash Sharma	S.K. Gupta
3	Sh. Vinodi Lal Mathur Advocate	S.B. Cr. Misc. Petition No. 2164/2017 Smt. Urmila Vs. State	BM Sharma	Ghanshyam Sharma
4	Sh. Vinodi Lal Mathur Advocate	S.B. Civil Revision No. 21/2009 Shriram Transport Finance Vs. Smt. Krishan Saini	Puneet Sharma	Mahesh Sharma
5	Sh. O.P. Sharma I RHJS (Retd.)	S.B. Civil Misc. Appeal No. 1485/2016 Rajni Devi Vs. Pawan Kumar	Alok Chaturvedi	Amit Ojha
6	Sh. O.P. Sharma-I RHJS (Retd.)	D.B. Civil Misc. Appeal No. 3034/2014 Mukesh Sharma Vs. Smt. Madhubala	Jai Prakash Gupta	Padam Singh
7	Sh. J.P. Sharma RHJS (Retd.)	S.B. Cr. Misc. Petition No. 1710/2017 Prashant Pandit Vs. State	T.C. Vyas	Manish Gupta
8	Dr. Y.C. Sharma Advocate	S.B. Cr. Revision Petition No. 1083/2014 Smt. Beena Gupta Vs. State	Beena Gupta	Ajay Shukla
9	Sh. S.P. Mathur Advocate	S.B. Civil Writ Petition No. 900/2015, 13282/2014, 996//2015, 1894/2015 Smt. Anjana Vs. Sandeep Kumar	Nirmal Kumar Goya	Deshraj Kalwania
10	Sh. Ravi Bhojak Advocate	S.B. Cr. Misc. Petition No. 2461/2015 Nekhi Ram Vs. Shri Ram Transport Finance Company	Sanjay Sharma	NS Dhakad, PP
11	Ms. Raj Sharma Advocate	S.B. Cr. Misc. Petition No. 2819/2017 Amit Shantilal Gundecha Vs. State	Shyamsunder Sharma	Manju Joshi
12	Ms. Anita Agarwal, Advocate	D.B. Civil Misc. Appeal No. 3210/2015 Smt. Seema VVs. Jay Singh Tanwar	J.P. Gupta	Akhil Simlote
13	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision No. 1058/2015 Smt. Kalpana Sharma Vs. Ashish Khurana	Rajneesh Gupta	
14	Sh. Harish Kumar Tripathi, Advocate	S.B. Cr. Misc. Petition No. 55/2017 Virendra Kumar Vs. Kavita	Mahendra Sharma	Subhash Sharma
15	Ms. Anupama Chaturvedi, Advocate	D.B. Civil Misc. Appeal No. 5878/2016 Prakash Chand Vs. Smt. Savitri Swarnkar	B.R. Vasistha	Rohan Jain

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court
Jaipur

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S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Execution Second Appeal No. 1/11 Purushottam Sharma Vs. Chand Karan Rathi	Mahendra Goyal	Sudesh Bansal
2	Sh. G.P. Pandey, RHJS (Retd.)	S.B. Civil First Appeal No. 237/2013 Kamruddin Vs. Shabuddin	Sajid Ali	Tarun Jain
3	Sh. Lal Singh Rao RHJS (Retd.)	D.B. Civil Misc. Appeal No. 5797/2016 Vivek Sharma Vs. Smt. Jayotsana	Akhil Simlot	Rajesh Goswami
4	Sh. Mohd. Hanif RHJS (Retd.)	S.B. Cr. Revision Petition No. 1400/2015 Vipin Mathur Vs. State	Rajneesh Gupta	Vijendra Yadav
5	Sh. J.P. Sharma, RHJS (Retd.)	S.B. Civil First Appeal No. 193/2012 Gopal Vs. Nand Lal	R.P. Vijay	Satish Khandal
6	Sh. Ashok Sharma Advocate	D.B. Civil Misc. Appeal No. 3740/2016 Smt. Shashi Sharma Vs. Dharmendra Kumar Pande	Harendra Singh Sinsinwar	Shree Ram Dhakar
7	Sh. Vikas Jain, Advocate	S.B. Cr. Misc. Petition No. 1883/2015 Bajrang Singh Vs. Manju Choudhary	Jaideep Singh Rathore	Gajender Sharma
8	Smt. Madhuri Singh Advocate	D.B. Civil Misc. Appeal No. 2708/2016 Vimla Devi Vs. Virendra Singh	Amit Singh Shekhawat	Ripu Daman Singh Naruka
9	Sh. Swaraj Sharma Advocate	D.B. Civil Misc. Appeal No. 1226/2015 Ram Swaroop Vs. Smt. Geeta	Gaurav Gupta	Satya Narayan Kumawat
10	Sh. Swaraj Sharma Advocate	D.B. Civil Misc. Appeal No. 2621/2016 Bhanwar Lal Yadav Vs. Smt. Sangeeta Yadva Alias Chanda	Gourav Gupta	Achintya Kaushik
11	Ms. Raj Sharma Adocate	S.B. Cr. Revision No. 1331/2016 Gajendra Singh Vs. Sanju Kanwar	Ashvin Garg	Shyam Lal Sharma
12	Ms. Anita Agarwal Advocate	S.B. Cr. Misc. Bail Application No. 7166/2017 Deepak Sharma Vs. State	Rahul Agarwal	Meenakshi Pareek, PP
13	Sh. Basant Singh Chhaba, Advocate	S.B. Cr. Revision No. 2063/2016 Smt. Dhanwantri Vs. State	Jai Prakash Gupta	Rishiraj Singh

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